

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2020 (MONDAY)

In the court of the Registrar (Virtual Mode)

02:30 PM

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2762 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Pawan Trading Company Vs. New Phaltan Sugar Works Ltd. & Ors.	Vikrant Singh Bais
2.	I.A. No. 2763 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Madanlal Trading Company Vs. New Phaltan Sugar Works Ltd. & Ors.	Vikrant Singh Bais
3.	I.A. No. 2764 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Madanlal Balmukund Karwa Company Vs. New Phaltan Sugar Works Ltd. & Ors.	Vikrant Singh Bais

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By Order
-sd/-
Assistant Registrar